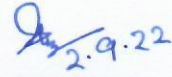


**ORISSA HIGH COURT LEGAL SERVICES COMMITTEE, CUTTACK**

**ADVERTISEMENT No. 1 / 2<sup>nd</sup> September 2022**

High Court Legal Services Committee invites applications in the prescribed format (Annexure-I) from the eligible Lawyers for their empanelment in its Panel of Legal Aid Lawyers in accordance with the provisions of Regulation 8(2) of NALSA (Free and Competent Legal Services) Regulations, 2010 and Regulation 20(1) of the Odisha State Legal Services Authority Regulations, 1996.

**Last date of receipt of applications in this Office: 30.09.2022 (5:00 PM)**

 2.9.22

**SECRETARY  
HCLSC**

**APPLICATION FORM  
FOR EMPANELMENT AS PANEL LAWYERS OF  
ORISSA HIGH COURT LEGAL SERVICES COMMITTEE**

**(Strike out which are not applicable)**

**IN THE ORISSA HIGH COURT LEGAL SERVICES COMMITTEE**

Space for  
recent  
Colored  
passport  
size  
photograph

1. Name of the Applicant  
(in capital letters) \_\_\_\_\_
2. Gender : **Male/Female/Third Gender**
3. Odisha State Bar Council Enrolment No. with date:  
(Copy of the Enrolment Certificate shall be enclosed) \_\_\_\_\_
4. Local Bar Association Membership No. (if any) \_\_\_\_\_
5. Ordinary Place of Practice: \_\_\_\_\_
6. Date of Birth:  
(Date)/(Month)/(Year)  
(Authenticated document shall be enclosed) \_\_\_\_\_
7. Years (Length) of practice in Criminal Law \_\_\_\_\_
8. Years (Length) of practice in Civil Law \_\_\_\_\_
9. Years (Length) of practice in the High Court \_\_\_\_\_
10. Branch of Law in which the applicant is interested to  
work as a Panel Lawyer \_\_\_\_\_
11. Address for correspondence: \_\_\_\_\_
12. Telephone/Mobile Number: \_\_\_\_\_
13. e-mail ID (if any): \_\_\_\_\_

**DECLARATION**

I, \_\_\_\_\_ Shri/Miss/Smt. \_\_\_\_\_ Son/Daughter  
/W/o Shri \_\_\_\_\_ do hereby declare that the information furnished above are  
true to the best of my knowledge. I further declare that I am willing to act as a Panel Lawyer of the  
Orissa High Court Legal Services Committee and that I shall abide by the Rules and Procedures  
applicable to the Panel Lawyers of the High Court Legal Services Committee.

Date:  
Place:

**Signature of the Applicant**